

Name of the corporate debtor: Modern India Concast India Limited; ]

**List of operational**

Sl. No.	Details of Claimant		Details of claim received			
	Department	Government	Date of receipt	Amount claimed	Amount Admitted	Nature of claim
1	CUSTOMS	OFFICE OF THE PRINCIPAL COMMISSIONER OF CUSTOMS, VISAKHAPATNAM		30,14,869.00	30,14,869.00	
2	INCOME TAX	PRASHANT SINGH DEPUTY COMMISSIONER OF INCOME TAX		80,91,50,263.00	80,91,50,263.00	
3	STATE TAX	COMMISSIONER OF STATE TAX, PARVATHIPURAM		1,64,37,882.00	1,64,37,882.00	
4	COMMERCIAL TAXES	COMMISSIONER OF COMMERCIAL TAXES, GOVT OF WEST BENGAL		3,30,75,025.00	3,30,75,025.00	
5	CENTRAL TAX	THE PRICIPAL COMMISSIONER OF CENTRAL TAX		16,61,75,323.00	16,61,75,323.00	
6	STATE INSURANCE	EMPLOYEES' STATE INSURANCE CORPORATION		53,221.00	53,221.00	
7		APEPDCL		52,44,85,882.00	36,51,40,582.00	
		Total		1,55,23,92,465.00	1,39,30,47,165.00	

nnexure – 7

Date of commencement of CIRP:22.10.2019 ; List of creditors as on: 13.01.2022

**creditors (Government dues)**

				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
		NO		0	0	-	0	
		NO		0	0	-		
		NO		0	0	-		
		NO		0	0	-		
		NO		0	0			
						15,93,45,300.00		

